NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 133/15	IA 191/17 on TP 15/17	For filing objection on IA	433(e)/ 433(f)	Trivium Systems Inc. Vs Sobha Renaissance Information Technology Pvt. Ltd.(SRIT)	

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	

1 Samoirty Showdhay

Petitioner

MASC

ORDER

Counsel for Operational Creditor is present. No representation for Corporate Debtor. IA 191/17 is taken up today. Counsel for opposite party filed objections in IA 191/17. Counsel for Operational Creditor also filed rejoinder. List IA 191/17 for hearing on 08.03.2018.

Member (T)

Member (J)